

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Bhanu Bhushan, Member**
2. **Shri R. Krishnamoorthy, Member**

**Petition No.4/2008**

**In the matter of**

Petition for permission to notionally inject the electricity generated by power plant into Southern Regional grid as unscheduled interchange.

**And in the matter of**

Global Energy Limited, Mumbai ..... **Petitioner**

Vs

1. Southern Regional Load Despatch Centre, Bangalore
2. Southern Regional Power Committee, Bangalore
3. Karnataka Power Transmission Corporation Limited, Bangalore
4. Karnataka Load Despatch Centre, Bangalore
5. Power Grid Corporation of India Limited, Gurgaon ..... **Respondents**

**Following were present:**

1. Shri Rajiv Yadav, Advocate, GEL
2. Shri Swapna Seshadri, KPTCL
3. Shri T.N. Padmanabhan, SRPC

**ORDER  
(DATE OF HEARING: 24.4.2008)**

Learned counsel for the applicant seeks withdrawal of the application with liberty to make a fresh application, if necessary. A similar request has been made by the Managing Director of the applicant under his letter dated 22.4.2008. Request made by the leaned counsel is allowed.

2. The application is disposed of as withdrawn, with liberty to the applicant to make a fresh application if so advised, in accordance with law.

Sd/-  
**(R. KRISHNAMOORTHY)**  
**MEMBER**

sd/-  
**(BHANU BHUSHAN)**  
**MEMBER**

**New Delhi dated the 28<sup>th</sup> April 2008**